

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

CORRIGENDUM

Dated: Guwahati, the 24th November, 2022.

Memo No. GHCMC – 01/2021/272 In partial modification to the notification No. GHCMC – 01/2021/253 dated 23rd November, 2022 regarding nomination of Judicial Officers of Assam to attend the “**40 hours Mediation Training Programme**” the name of the Judicial Officer at Sl. No. 28 may be read as **Smti Indira Barman**, the name of the Judicial Officer at Sl. No. 35 may be read as **Sri Jafar Md. Azizul Karim Tapadar**, the name of the Judicial Officer at Sl. No. 36 may be read as **Sri Anil Kumar Basfor** and the name of the Judicial Officer at Sl. No. 37 may be read as **Smti Zafreena Begum**.

By Order,
Sd/-
Kanchan Newar
Secretary,
Gauhati High Court Mediation Centre

Memo No. GHCMC-01/2021/273-288

Date: 24/11/2022

Copy forward for information and necessary action to:

1. The L.R. –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.
3. The Registrar (Admn./ Vig./ Judl.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. The District & Sessions Judge,

Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang /
Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara /
Golaghat / Hailakandi / Hojai / Kamrup (M) / Kamrup / Karimganj /
Kokrajhar / Lakhimpur / Nalbari / Sonitpur / Tinsukia.

6. Smti. Indira Barman, District & Sessions Judge, Kamrup (M)

7. Sri Anil Kumar Basfor, Addl. District & Sessions Judge, FTC, Rangia.

8. Sri Jafar Md. Azizul Karim Tapadar, Addl. CJM, Kamrup Amingaon.

9. Smti Zafreena Begum, JMFC, Rangia.

10. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately
in the official website of the Gauhati High Court)***

11. The Administrative Officer, Judicial Academy, Assam with a
request to place the Notification before the Hon'ble Director, Judicial
Academy, Assam.


12. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High
Court, Guwahati.

13. The P.S. to the Hon'ble Mr. Justice Nelson Sailo, Gauhati High
Court, Guwahati.

14. The P.S. to the Hon'ble Mr. Justice Nani Tagia, Gauhati High
Court, Guwahati.

15. The P.S. to the Hon'ble Mr. Justice Kakheto Sema, Gauhati High
Court, Guwahati.

16. The C.A. to the Registrar General, Gauhati High Court,
Guwahati.


24.11.22

Secretary,

Gauhati High Court Mediation Centre